NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.199/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name	of the Company	Tapan BharVersus-Pas	hupati Nath Himghar Pvt.Ltd.	& Ors
Under Section		397/398		
SI. No.	Representa L F	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 2. 3.	Ratnorks Vermila Sidharta	Baney, S. Adw Chakroboot, Adw Sherm, Adw	I Petitions	10/11/2017
].	REGIUSROTO PATITA PA	MAMINA MITRA, Ad MAMINI, Adv	Adv R. 1.2 ED ORDER	1911/12

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 are present.

Pleadings are complete. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite party.

List on 05/01/2018.

(Jinan K.R.)

Member (J)

Sd (Viini Droton Single

(Vijai Pratap Singh) Member (J)